

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

F.No.A-2/Listing/NCDRC/2020

9th November 2020

NOTICE

The Hon'ble President, National Consumer Disputes Redressal Commission is pleased to order that the sittings of the Hon'ble Bench No.1, NCDRC on 10.11.2020 & 11.11.2020 have been deferred due to "SOP" on Preventive measures to contain the spread of COVID 19.

The matters listed before the Hon'ble Bench No.1 on 10.11.2020 & 11.11.2020 shall now be listed on 16.11.2020 & 17.11.2020 respectively, before Hon'ble Bench No.1.

By Order

(Iqbal Ahmed)

Deputy Registrar

Copy to:-

1. The Joint Registrar, National Commission.
2. Sr. PPS to Hon'ble President, National Commission-for information
3. PS(s) to Hon'ble Member(s), National Commission-with a request to bring the contents of the Notice to knowledge of the Hon'ble Member(s).
4. Assistant Registrar(s)/PPS to Hon'ble President-for information
5. Section Officer (IT) - with a request to upload the notice on the website of the National Commission.
6. Notice Board.

(Iqbal Ahmed)

Deputy Registrar